

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2413 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 26th June, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2020/359, dtd. 24.06.2020,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 29.06.2020 along with station leave permission, with the official vehicle, at your own cost, from the morning of 29.06.2020 till the morning of 30.06.2020, subject to adherence to Lockdown protocols.

The Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/2414 /A, dated 26.6.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rolan